

(d) There are a large number of more important and urgent projects which will fully utilise all the funds likely to be available for the construction of new lines.

EMPLOYMENT EXCHANGES

*199. **Shri Velayudhan:** Will the Minister of Labour be pleased to state:

(a) whether Government have appointed any Committee to enquire into the working of the employment exchanges; and

(b) if so, what are the terms of this Committee?

The Minister of Labour (Shri V. V. Giri): (a) A Committee is being set up to examine the future of the Organisation of the Directorate General of Resettlement and Employment.

(b) The terms of reference are:

To assess the need for the continuance of the Resettlement and Employment Organisation in the context of the country's economic and social development and to suggest with reference to such need what its future shape should be in particular—

- (i) to enquire into the whole question of the future of the Resettlement and Employment Organisation and examine whether part of the organisation should be transferred to the State Governments or not; in the latter event, what degree of superintendence and control should be retained by the Central Government;
- (ii) to assess the results obtained by the Employment Exchanges and Training Schemes including the Scheme for the training of Instructors and Supervisors at the Central Institute, Koni, Bilaspur;
- (iii) to consider on what basis the Training Schemes should be continued and whether the present system of granting stipends should be abolished or modified;
- (iv) to examine whether there should be further expansion of Employment Exchanges and training programmes consonant with the increased requirements of the country;

(v) to consider whether legislation should be introduced making it obligatory for industry to recruit personnel, at least in the larger industrial centres through Employment Exchanges; and

(vi) to consider whether Government should make a small levy from the employers and/or employment-seekers in order to finance part of the cost of the organisation.

CHITTARANJAN TOWN

*200. **Shri H. N. Mukerjee:** Will the Minister of Railways be pleased to state the reason why not only the workshop area but also the entire town of Chittaranjan in West Bengal is closed to free entry by citizens of the Union?

The Minister of Railways and Transport (Shri L. B. Shastri): The whole of Chittaranjan embracing the township and the workshop area has been declared a protected area. The Chittaranjan township is contiguous to the workshop area, and contains key installations for supply of electricity, water etc.; special protective measures are therefore necessary.

QUILON-ERNAKULAM RAILWAY LINE

*201. **Kumari Annie Mascarene:** (a) Will the Minister of Railways be pleased to state what steps have been taken by Government to implement the Government's policy of giving top priority in constructing the railway line from Quilon to Ernakulam?

(b) Have Government taken any step to acquire land or to order for materials required for it?

(c) What part of the money allotted for the purpose is already spent?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Arrangements are being made for undertaking the work between certain mileages where the final location survey has been completed.

(b) The Travancore Government are taking the necessary steps immediately to appoint the Land Acquisition Staff for this work.

(c) About Rs. 50,000/- has so far been spent on this work.

WATER TANKS

*202. **Shri Jasaal:** (a) Will the Minister of Railways be pleased to state whether any enquiry has been